

(S)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No.926/2000

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)  
Hon'ble Smt. Shanta Shastray, Member(A)

New Delhi, this the 30th day of June, 2000

Shri Manohar Singh  
s/o Shri Thakur Dass  
r/o A/N-65, Shalimar Bagh  
Delhi - 110 052. .... Applicant

(Shri R.S.Rana, Advocate)

Vs.

1. Union of India  
through Secretary  
Ministry of Communications  
Sanchar Bhawan  
New Delhi - 110 001.
2. The Secretary  
Department of Telecommunications  
Sanchar Bhawan  
New Delhi - 110 001.
3. The Chief General Manager  
M.T.N.L., Khurshidlal Bhawan  
Janpath  
New Delhi - 110 050. .... Respondents

(By Shri N.C.Sikri with Ms. G.Goel, Advocate)

O R D E R (Oral)

By Reddy. J.

It is represented by the learned counsel for the applicant that the impugned order has been cancelled. Hence, he seeks to withdraw the OA. The OA is accordingly dismissed as withdrawn. No costs.

*Shanta S.*  
(SMT. SHANTA SHASTRY)

MEMBER(A)

*V.Rajagopala Reddy*  
(V.RAJAGOPALA REDDY)  
VICE CHAIRMAN(J)

/RAO/